

श्री रघुनाथ सिंह: हम यह जानना चाहते हैं कि कम से कम कौन सी परीक्षा उसके लिये आवश्यक है, इंटेंस या बी० ए०, कम से कम क्या क्वालीफिकेशन उनके लिये रखी गई है :

**Mr. Deputy-Speaker:** For each particular post, there is a minimum qualification. What is the meaning of asking 'कम से कम'?

**Shri Raghunath Singh:** I am asking for the officers.

**Mr. Deputy-Speaker:** True. A music teacher is different from a dancing teacher.

**Shri B. S. Murthy:** May I know, Sir, whether the rules of reservation apply to these posts, and if so, how many Scheduled Caste and Scheduled Tribe candidates have been appointed?

**Dr. Keskar:** I will require notice.

**Pandit C. N. Malviya:** What is the proposed *modus operandi* for these officers? For example, if they pass some examination in Hindi without passing the B.A. or F.A. examination, will they be taken up?

**Dr. Keskar:** The posts are of a very varied sort and it will not be possible for me to lump them all together. For example, there are some posts in which Hindi is required, but there are others where no Hindi is required. There are some posts for which a degree will not be required, e.g. the posts of cameramen and photographers.

**Pandit C. N. Malviya:** What will be the *modus operandi*?

**Mr. Deputy-Speaker:** The Union Public Service Commission.

**Pandit C. N. Malviya:** There must be some *modus operandi*. Will they simply lecture?

**Mr. Deputy-Speaker:** The hon. Member is embarking on a lecture on the question as to what is the *modus*

*operandi*. So far as selection is concerned, the Union Public Service Commission does it. That is what the hon. Minister said. Regarding qualifications, they differ from post to post.

श्री एम० एल० द्विवेदी: क्या यह सच है कि जो लोग पब्लिक सर्विस कमीशन के सामने परीक्षा के लिये जाते हैं उनके लिये यह जरूरी है कि वह किसी एक खास क्रिस्म की पोशाक पहन कर आवें और यदि खास पोशाक नहीं पहनते हैं तो उनको रिजेक्ट कर दिया जाता है ?

**Dr. Keskar:** That is for the Home Ministry to answer.

#### EXPORT ORGANISATIONS AT PORTS

\*1398. **Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state the progress made by the Special Officer, appointed for the setting up of export organisations in ports?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** No officer was appointed specially for this purpose. These matters are dealt with by the Export section of the Ministry which was recently strengthened.

**Shri Nanadas:** May I know what special steps Government have taken for promoting the export trade in tobacco?

**Shri T. T. Krishnamachari:** A sub-committee of the Indian Central Tobacco Committee has been constituted to look after this work of promotion of export. We have recently appointed two officers to go abroad and find out the marketing possibilities of tobacco.

#### MISAPPROPRIATION OF FUNDS AT BHAKRANANGAL PROJECT

\*1399. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to refer to the answer given to starred question No. 670 asked on

the 7th December, 1953, regarding misappropriation of Government funds at Bhakra-Nangal Project and state:

(a) whether the accused persons were convicted or set free; and

(b) the steps Government have taken to avoid recurrence of such acts?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The cases are still under investigation.

(b) (i) Departmental execution of works at Bhakra Dam, has taken the place of the contract system, which is a possible link in the process of corruption.

(ii) Prosecution of corrupt officials as a deterrent.

(iii) Greater vigilance by senior officers in the strict enforcement of rules and vigorous inspection of works and accounts to avoid any possibility of excess payments.

**Shri L. N. Mishra:** May I know whether any investigation was made to ascertain how and why such things happen and, if so, what are the findings?

**Shri Hathi:** An investigation was made as to under what circumstances this over-payment was made.

**Shri L. N. Mishra:** May I know if any case of misappropriation has been reported from any other river valley project also?

**Shri Hathi:** This relates to Bhakra; but in certain other projects also such cases did occur.

**Shri T. N. Singh:** May I know the time taken between the time these things came to the notice of the Government and the order given by the Government for investigation and also the time taken for investigation so far?

**Shri Hathi:** It came to the notice of the Project authorities in 1952 and they lodged a complaint with the Punjab State Government; the matter rests with the Punjab Government. Actually, since then the investigation is in progress.

**Shri Muniswamy:** May I know how many of these accused were contractors and how many Government officers?

**Shri Hathi:** The names here are those of Government officers.

**Shri T. N. Singh:** May I know if the Government have any intention of shortening this period from two years to something less?

**Mr. Deputy-Speaker:** It is a suggestion for action.

**Shri B. S. Murthy:** May I know whether these officers who have been involved in this corruption are still in service or are under orders of suspension?

**Shri Hathi:** They are suspended, Sir.

### हाथकरवा उद्योग

\*१४०२. श्री रघुनाथ सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे :

(क) हाथकरवा उद्योग के लिये भारत में प्रति वर्ष कितने टन सूत का आवश्यकता पड़ती है ;

(ख) इस उद्योग के विकास के लिए कितने टन सूत की और आवश्यकता होगी; और

(ग) क्या भारतीय मिलें इस आवश्यकता को पूरा कर सकती हैं ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The Planning Commission has envisaged the production of 1,700 million yards of handloom cloth at the end of 1955-56, which would require 380 million lbs. of yarn. In the year 1953, the yarn released for internal consumption amounted to about 377 million pounds, out of which about 80 per cent. went to the handloom industry.

(c) Yes.